

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:205  
ANSWERED ON:09.11.2010  
SMART CARD BASED LICENSING SYSTEM  
Lal Shri Kirodi

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Union Government has asked the State Governments to implement the smart card based licensing system to ensure uniform driving licences which would be valid in the whole country;
- (b) if so, the reaction of the States thereto, State-wise;
- (c) whether any target date has been fixed in this regard;
- (d) whether the Government is considering to revise the National Permit System to ensure free movement of goods and tourist vehicles all over the country;
- (e) if so, the details thereof;
- (f) the steps taken/proposed to be taken by the Government for early implementation of the scheme thereof; and
- (g) the time by which a final decision is likely to be taken in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS(SHRI MAHADEO SINGH KHANDELA)

(a) to (c) The Central Government has notified the standards to be followed for issuance of smart card based Driving Licences (DL) to have a uniform system across the country. The State Governments themselves are required to notify the date of implementation of the smart card system keeping in view their state of preparedness.

(d) to (g) The Government has already notified the revised national permit system on 07.05.2010. As per the new national permit system, national permit can be obtained on payment of Rs.15,000/- per annum per truck towards consolidated fee in respect of goods vehicles for operation throughout the country. The consolidated fee is collected Centrally through State Bank of India and is disbursed to the States / UTs on the basis of an agreed formula. National permit is not applicable for the tourist vehicles. The new national permit system has been made effective from 08.05.2010.